



No.3A

**TUESDAY, 29 MARCH, 2022**  
**11.30 A.M.**

**(To be inserted after item no.1)**

**1(a). SUSPENSION OF RULES**

**DR. PRAMOD SAWANT**, Chief Minister, to move for leave to move the motion under Rule 306 of the Rules of Procedure and Conduct of Business of the Goa Legislative Assembly

“This House resolves that in the current session of the House, that rule 9(2) of the Rules of Procedure and Conduct of Business of this House be suspended to the extent that the time under sub rule (2) which reads “at any time before noon on the day preceding the date so fixed” shall be now read “at any time before 4.00 p.m on the day preceding the date so fixed” be amended to that extent only for this Session.”

**ASSEMBLY HALL**  
**29<sup>th</sup> MARCH, 2022**

**NAMRATA ULMAN**  
**SECRETARY**